

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTIONNO.1083
ANSWERED ON 21ST DECEMBER, 2017

DECLARATION OF NHS IN MADHYA PRADESH

1083. SHRI UDAY PRATAP SINGH:
SHRI PRAHLAD SINGH PATEL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of roads declared as National Highways (NHs), so far, in Madhya Pradesh;
- (b) the policy/ proposed policy of the Government to ensure that the work starts immediately with respect of those new State Highways approved by NHAI;
- (c) the present status of the National Highways which were sanctioned in 2014 till date;
- (d) whether there is any deadline to complete the construction work of State Highways of the country including SH-22 Pipariya-Hoshangabad in Madhya Pradesh and if so, the details thereof and the time by which it is likely to be completed; and
- (e) if not, the reasons therefor?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

- (a) 42 number of highways aggregating to 8052 km have so far been declared as National Highway in the State of Madhya Pradesh.
- (b) Detailed Project Report (DPR) for improvement of newly declared National Highways are taken up. Based on the outcome of the DPR, the construction work is taken up in a phased manner depending upon availability of fund and inter se priority.
- (c) Works in 4299 km length of National Highway have been sanctioned at a cost of Rs. 21646 Cr so far which are in various stages of progress.
- (d) & (e) Pipariya-Hoshangabad section has been in-principally declared as National Highway. Detailed Project Report is likely to be completed by 31.03.2018 and based on the outcome of the Detailed Project Report, the section may be considered for declaration as National Highway and further development.
